

F.No. 01(03)/Roster/CESTAT/2023/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.07.2023

ORDER NO. 123 of 2023

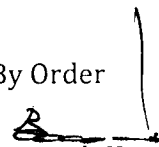
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** on **20.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.07.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise Appeal No. 2383 of 2012 Sanjay Diesel vs. Commissioner of Goods and Service Tax, Delhi I Excise Appeal No. 50652 of 2020 Narendra Electricals vs. Principal commissioner, CGST- Delhi North Excise Appeal No. 50900 of 2020 Payal Cables Pvt Ltd. vs. Principal Commissioner, CGST & Central Excise- Delhi North Excise Appeal No. 50654 of 2020 Vishal Vidyut Control vs. Principal Commissioner, CGST- Delhi North Excise Miscellaneous Application No. 50447 of 2022 in Excise Appeal No. 50987 of 2020 Sanjay Diesels vs. Principal Commissioner, CGST- New Delhi.

Note:

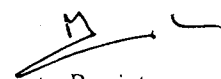
1. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi/P.A. to Registrar/Deputy/Assistant/Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar